

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA

UNSTARRED QUESTION NO. 1631
(TO BE ANSWERED ON 26.07.2017)

CASES REGISTERED BY CBI

†1631. SHRI BAHADUR SINGH KOLI:

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of cases registered by the Central Bureau of Investigation in Rajasthan during the last three years, year-wise;
- (b) the number of cases in which FIR has been registered along with the cases remaining pending; and
- (c) the number of cases registered by CBI found to be genuine and those found fake?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (c): CBI has registered 149 cases [Regular Cases (RCs) and Preliminary Enquiries (PEs)] in Rajasthan during the period of 01.01.2014 to 30.06.2017 as per the following year wise details :-

Year	No. of cases	
	RCs	PEs
2014	23	17
2015	43	05
2016	43	02
2017 (upto 30.06.2017)	16	00
Total	125	24

Out of the above, FIRs have been registered in 125 cases (including 5 PEs converted into RCs) during the said period and 17 PE cases have been disposed off leaving 2 balance PE cases.

The CBI registers cases as per the provisions of Criminal Procedure Code 1973 (Cr. PC). After investigation, the Police Report under section 173 of Cr.PC is filed in the Competent Court for conducting the trial or for closing the case if no evidence is available to substantiate the allegations.
